Monosodium Glutamate

430. SHRI BRAJA KISHORE TRIPATHY : SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the Government are aware that an artificial chemical food additive called Monosodium Glutamate (MSG) is said to have many fatal effects on human beings;
- (b) whether the Government are also aware that many American fast food companies like Kentucky Fried Chicken (KFC) and their Indian allies are about to flood Indian fast food market with food largely using chemical additives including MSG: and
- (c) the steps taken by the Government to prevent the use of MSG and other hazardours chemical food additives?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) to (c). Use of Monosodium Glutamate (MSG) in food upto the limit prescribed under the Prevention of Food Adulteration Rules, 1955 does not pose any health hazard. The Prevention of Food Adulteration Rules, 1955 permit only those additives which are safe. Use of non-permitted additive in food is punishable offence under the Prevention of Food Adulteration Act, 1954.

AllMS, New Delhi

431. SHRI GURUDAS KAMAT: KUMARI SUSHILA TIRIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether there is an exodus of senior as well as middle level doctors from AIIMS, New Delhi at present;
 - (b) if so, the reasons therefor; and
 - (c) the corrective measures taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) to (c). Some doctors at middle level have left AIIMS for alternative jobs. A committee of senior doctors has been formed by the Director, and its report will be placed before the Governing Body of the hospital.

Gauge Conversion

432. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Railway line between Delhi-Ajmer and Mehsana-Ahmedabad has been converted into Broad-Gauge line and the remaining Ajmer-Mehsane Railway line is yet to be converted into BG line;
 - (b) if so, the progress made so far in this regard; and
- (c) if not, the time by which it is likely to be completed and made operatoinal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) and (b). The Delhi-Ajmer and Mehsana-Ahmedabad sections have already been completed and opened for traffic. The work on Ajmer-Mehsana section is on and the progress made so far is as under:

Name of Section	Progress
Ajmer-Marwar	66%
Marwar-Abu Road	4%
Abu Road-Palanpur	15%
Palanpur-Mehsana	15%

(c) The project is expected to be completed by 31-12-96.

Redeployment of Workers

- 433. SHRI BASUDEB ACHARIA: Will the PRIME MINISTER be pleased to state:
- (a) whether a large number of workers rendered surplus on account of clousure of steam Loco-shed and phasing out of Steam locomotives have not yet been redeployed; and
 - (b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir. However, all these Railway staff continue to be on the rolls of Railways.

(b) Identifying alternate jobs and training staff rendered surplus on account of closure of steam sheds is necessarily a time consuming process and every efforts is made to expedite the same.